

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/938(CHE)/2024

PETITION NUMBER : CP/IB/1000/2018

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar (Liq)
M/s Info-Drive Software Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI,
2016**

ORDER

None for the Applicant.

This IA has been filed to take on record the 8th Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

IA(IBC)/938(CHE)/2024 is accordingly disposed off.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**